

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1200
ANSWERED ON:29.11.2011
FIRE ACCIDENTS
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of fire accidents in factories reported alongwith the number of persons killed/injured during each of the last three years and the current year, State-wise;
- (b) whether the Government has taken any steps to enforce strict fire safety regulations in factories across the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The information is at Annexure.
- (b) & (c): The Government of India has framed a comprehensive legislation i.e. the Factories Act, 1948, for taking care of the occupational safety, health and welfare issues of the workers employed in factories. The provisions contained under Section 7-A : General duties of the occupier and Section 38: Precautions in case of fire and the Rules prescribed there under address the fire and safety issues as per as the manufacturing sector is concerned.
- (d): Does not arise.